## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

45

C.P. No. 47/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: M/s. Warden International (Agencies) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No.

NAME

DESIGNATION

SIGNATURE

## <u>ORDER</u>

## CP No. 47/441/NCLT/MB/MAH/2017

None present. In the interest of justice, list this matter on 24.07.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)